

HIGH COURT OF ANDHRA PRADESH

TENDER NOTIFICATION

ROC.NO.163/2022-CPS

Sealed quotations are invited from reputed firms for supply of the following items for the Thermal Barcode Printers in the High Court of Andhra Pradesh for a period of one (1) year. The details are as under:

Sl. No.	ITEM DESCRIPTION	PRINTER MAKE & MODLE No.	Total Nos.
01	Nylon Label Stickers each role containing 5000 labels	TSC Industrial Thermal Transfer Barcode Printers. MH241(14")	250
02	Resin Printer Ribbon non erasable of 600 meters each		100

The intending bidders shall submit their sealed quotations to the undersigned on or before 26.12.2025 by 04.00 P.M.

Note: The interested bidders can inspect the samples of the Thermal Barcode Stationary items during the office hours between 10:15 A.M and 5:00 PM at Computer Section, High Court of Andhra Pradesh, on all working days up to 04:30 P.M.

TERMS AND CONDITIONS:

1. Quotations should be submitted in a sealed envelope cover in the name of Registrar (IT-cum-CPC), High Court of Andhra Pradesh.
2. The quotation must be with Unit Price inclusive of applicable taxes (GST or Other).
3. Quoted prices should be valid for 30 days from the date of submission.
4. Partial or incomplete quotations will not be accepted.
5. The quotations received after the time and date prescribed will not be considered.

6. The successful bidder has to supply the items as per the requirement of the High Court at the quoted rates for a period of one (1) year.
7. The successful bidder should deliver the items so ordered in the Computer Section, High Court of A.P., Nelapadu, Amaravati at its/his/her own expenses.
8. The items supplied, if found to be inferior in quality, will be summarily be rejected.
9. The High Court will not be responsible for any damage of goods during the transport and damaged goods will not be accepted and payment will be made only to the goods that are received in good condition.
10. Payment will be made only after supply of Thermal Barcode Stationary items to the satisfaction of the High Court and no advance payment will be made.
11. The REGISTRY reserves the right to accept or reject any or all the quotations without assigning any reasons.
12. In case of necessity, the Registrar (IT-cum-CPC) reserves the right to conduct the negotiations with the bidders.

Time schedule of various tender related events:

Bid calling date	16.12.2025
Bid closing date/time	26.12.2025, 04.00 PM
Bid opening date/time	26.12.2025, 04.30 PM
APHC Contact person	The Registrar(IT-cum-CPC) Mob:7901625203, email: cpc-ap@aij.gov.in
APHC Reference No.	ROC.No.163/2022-CPS
Bid Document Fee	Rs.1,000/- To be paid through offline. Bid Document Fee should be in favour of Deputy Registrar-cum-Drawing and Disbursing Officer , High Court of Andhra Pradesh.

Amaravati

DT: 16.12.2025


Joint Registrar


Registrar (IT-cum-CPC)